

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
New Delhi**

O.A. No.262/2016

New Delhi this the 14th day of May, 2018

HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Som Dutt, S/o Godhu Singh, Aged 52 years
R/o I/225/10, Hari Nagar Extension, Jaitpur
Road, Badarpur, New Delhi-44, presently posted as – Non-
Technical Supervisor, Ward No.166, Munerika Gaon, New Delhi.
-Applicant

(Present: None)

Versus

1. South Delhi Municipal Corporation thr. Its Commissioner (South) 2nd Floor, SDMC, Civic Centre, New Delhi.
2. Deputy Director (Horticulture)
South Delhi Municipal Corporation
South Zone, Green Park, New Delhi. -Respondents

(By Advocate: Mr. Yudhister Sharma)

ORDER (ORAL)

There is no appearance on behalf of the applicant even on second call. Similar was the position on 02.04.2018, 07.11.2017, 09.10.2017, 03.03.2017, 04.01.2017, 20.10.2016, 28.07.2016, 29.03.2016 and during the interregnum period, he was represented by proxy counsel. He has also not filed any rejoinder despite several opportunities having been granted to him, including the last opportunity.

In view of above, it seems that the applicant is not interested in pursuing his case. Therefore, this OA is dismissed in default and for non prosecution.

(Uday Kumar Varma) Member (A)

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